

<b>Nomination of cases by Hon'ble Senior Vacation Judge on 10/06/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Appropriate Court dealing with such matters</b>			
1	<b>Bail - 18637/2015 (Correction Application) with Nomination Application - 199391/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 11/06/2015</b>
2	<b>CrI. W. P. - 14158/2015 (Correction Application) with Nomination Application - 199393/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>Writ C-II (CrI Writ) Section on 11/06/2015</b>
3	<b>CrI. Appeal - 1591/2015 (Correction Application) with Nomination Application - 199394/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>CrI Appeal Section on 11/06/2015</b>
4	<b>CrI. Appeal - 1069/2015 (Correction Application) with Nomination Application - 199395/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>CrI Appeal Section on 11/06/2015</b>
<b>Special Order</b>			
5	<b>CrI. W. P. – 14443/2015 (N. R. H. M. scam matter)</b>	<b>In pursuance of order dt 14/10/2014 of Hon'ble The Chief Justice, the matter be placed before the Bench presided over by Hon'ble A. P. Sahi, J. on the re-opening day. The F.I.R. is of the year 2013 and there is nothing on record to show as to as what point of time police raided their house to arrest them.</b>	<b>Listing section on 10//06/2015</b>

BY ORDER OF HON'BLE SENIOR VACATION JUDGE

I/C J.R.( LISTING)  
11/06/2015